**Declaration of Assets and Liabilities** 

ग्रेग राजव रंजन -1 व्याप्ता हो। 23



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I, RANJAN KUMAR, Son/Daughter of GANESH PRASAD, aged 35 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Stenographer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	2 COCH PLION	Self	Spouse Pratibha Kumari	Dependant-1 Pragya Ranjan	Dependant-2	Dependant-3 Etc. Name
( <i>i</i> )	Cash	Rs. 5000/-	Rs. 5000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/c- Rs. 10000/- U.B.I. Saving A/c- Rs. 500/- S.B.I. R/D A/c- 24000/- P.A.	B.O.I. Saving A/c 250000/-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs.1000/- (Postal Saving)	NIL	50000/- (Sukanya Samridhi Yojna)	NIL	
(v)	Motor Vehicles (details of make, etc.)	Splendor Plus (2019)	NIL	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-20 Gram	Gold-100 Gram Silver-250 Gram	Gold-10 Gram	NIL	
vii)	Other assets, such as values of claims / interests	Home applainces- Rs. 20000/-	Home applainces- Rs. 30000/-	N.A.	N.A.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	<ol> <li>Mouja - Nauaaroop Khata No. 66,62,67 Khesra-343,322,324 Arealacre 58 D</li> <li>Mouja - Chero, Khata No404, Khasra-165. Area-61 D</li> </ol>	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL .	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	. NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. BKHPK9133L	THE	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL		
	(iv) Property Tax	NIL		

## C. Personal Detail

GPF/CPF/PRAN No.	:-	110071286044

Gender :- M (M/F)

Date of Birth :- 15021988

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : .....

Name of Employee : RANJAN KUMAR

Place: PATNA Designation : STENOGRAPHER

Date: 31/01/2023 Department : BIHAR LEGISLATIVE ASSEMBLY

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.